

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4707
TO BE ANSWERED ON 30.03.2017

LINKING OF AADHAAR CARDS WITH PENSION SCHEMES

4707. SHRI NINONG ERING:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has taken any steps to ensure that the social security pensions reach the people who do not have the Aadhaar cards;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the measures taken by the Government to link Aadhaar card with social security pensions such as old age pension, widow pension, disability pension etc.?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): The use of Aadhaar as identify document for delivery of services or benefits or subsidies simplifies the Government delivery processes, brings in transparency and efficiency, and enable beneficiaries to get their entitlements directly in a convenient and seamless manner and Aadhaar obviates the need for producing multiple documents to provide one's identify, nevertheless, the notification issued by the government on 27.02.2017 has the provision that till the time Aadhar is assigned to beneficiary, benefits under the National Social Assistance Programme shall continue to be administered on production of following:-

- (1) Aadhaar enrolment ID slip , if he has already enrolled.
- (2) A copy of the request made for Aadhaar enrolment ID.
- (3) Any of the following documents:-
 - (i). the voter identity card issued by the Election Commission of India; or (ii). Ration Card, or(iii). Bank passbook with photo; or (iv). The Permanent Account Number(PAN) Card issued by theIncome Tax Department; or (v). the Passport; or(vi). The driving license issued by the LicensingAuthority under the Motor Vehicles Act. 1988 (59 of 1988); or (vii). The certificate of identityhaving photo of such member issued by a Gazetted Officer or aTehsildar on an official letter head;or (viii) the Kisan Photo Passbook; or (ix). MGNREGA Card, or(X) any other document specifiedby the State Governments/UT Administration.
